

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 2078/97

New Delhi this the 13th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

(F)

Himansu Gupta
S/O Sh. Hari Mohan Gupta
Residence of D-182, Bhrigu Marg,
Beni Park Jaipur, Rajasthan.

.. Applicant

(By Advocate Sh.A.K.Behra)

Versus

1. Union of India through
Secretary, Ministry of Home
Affairs, North Block,
New Delhi.
2. The Secretary, Ministry of
Personnel, Public Grievances and
Pensions, North Block, New Delhi-1
3. Chief Secretary, State of Tripura
Tripura Secretariat, Agartala.
4. Chief Secretary State of Maharashtra,
Maharashtra Secretariat, Mumbai
5. Chief Secretary, State of Rajasthan,
Rajasthan Secretariat, Jaipur.
6. Director Sardar Bhallabh Bhai Patel
Police Academy, Hyderabad.

.. Respondents

(By Advocate Shri Madhav Panikar)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant who is an IPS Officer of 1994 batch impugns his allocation to the cadre of Manipur- Tripura (Tripura Sub cadre) and seeks direction to allocate him IPS cadre of Rajasthan or Maharashtra with all consequential benefits including seniority.

2. We have heard applicant's counsel Sh.Behra and respondents counsel Shri Madhav Panikar.

3. Shri Panikar has invited our attention to the respondents letter dated 10.12.1999, a copy of which is taken on record stating that the applicant had subsequently represented to them

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for change of his cadre from Manipur-Tripura to Madhya Pradesh on the ground of his marriage with Smt. Sangeeta Ambasht, IFS (MP 97) and the same was allowed vide order dated 21.5.1999 as a result of which this OA has now become infructuous.

4. Under the circumstances, this OA is dismissed as having become infructuous. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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